

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2955
ANSWERED ON:16.03.2010
FAKE ENCOUNTER CASES HANDED OVER TO CBI
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Hon`ble Supreme Court has issued any directive to various State Governments with regard to fair/Proper/ impartial investigation into fake encounters including Gujarat;
- (b) if so, the details thereof and the reaction of the State Governments in this regard including Gujarat; and
- (c) the total number of cases of fake encounters handed over to CBI by the Hon`ble Supreme Court for investigation Sohrabuddin case and the time by which the CBI is likey to submit its report, State-wise, including Gujarat?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

- (a)to (c): Information is being collected from all State Governments/SCI/ CBI/NHRC and will be laid on the Table of the House.